

Water supply to LIG flats, Manglapuri

1329. SHRIMATI GURCHARAN KAUR: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the details of arrangements of water supply made by Government to the residents of the LIG flats of DDA in Pocket 13 of Manglapuri, New Delhi;

(b) whether it is a fact that the water supplied to this area is full of iodine, salt, clourine, and other dirty ingredients;

(c) whether the water supplied to above said area is properly treated; and

(d) if not, the reasons therefor and the steps taken by Government to supply well-treated water to the residents of that area?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL):

(a) to (d) The Delhi Development Authority has informed that Delhi Jal Board water is being supplied in Pocket 13 of Manglapuri, New Delhi. The water supplied in this area is potable and fit for drinking.

Budget for poverty alleviation programmes

1330. SHRI NANDI YELLAIAH: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the budget provided for poverty alleviation programmes for the year 1999-2000, 2000-2001 and 2001-2002;

(b) the amount actually spent towards poverty alleviation and details of the schemes under which it was spent, year-wise;

(c) the unspent amount year-wise; and

(d) the steps proposed to be taken by Government to utilise the unspent amount towards poverty alleviation and schemes to be taken-up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI O. RAJAGOPAL):

(a) to (c) The Ministry of Urban Development & Poverty Alleviation has

been implementing through the State Governments/UTs, a Centrally Sponsored Urban Poverty Alleviation Programme named Swarna Jayanti Shahari Rozgar Yojana (SJSRY), with effect from 01.12.1997. The details of budget provided, amount actually spent and unspent amount for the years 1999-2000, 2000-2001 and 2001-2002 are as under:—

(Rs. in crore)

Year	Budget Allocation (Revised Estimates)	Expenditure	Unspent funds
1999-2000	126.35	123.07	3.28
2000-2001	95.03	86.02	9.01
2001-2002	45.50	39.21	6.29

(d) The funds remaining unspent at the end of the financial year(s) automatically lapse. Moreover, the States/UTs are persuaded from time to time for more effective implementation of the scheme, timely submission of Utilization Certificates and making good the State share so that the Central funds can be released.

Funds under NSDP to Orissa

1331. SHRI B. J. PANDA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether National Slum Development Programme is a Centrally sponsored project;

(b) whether Government have sanctioned and released certain amount for development of Urban Local Bodies in Orissa;

(c) if so, the total amount sanctioned for the purpose and the amount released out of this to the State;

(d) whether the State Government of Orissa has asked for additional funds under the scheme;

(e) if so, the financial assistance asked for; and

(f) whether this has been released to the State Government, if not, by when this amount would be released?